

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.08.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No.15 of 2020 in Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App. (AT) (Ins) No. 469 of 2020	T.S.N Raja Vs. IFCI Ltd.	Ankur Khandelwal	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 687 of 2020	Kanakabha Ray Vs. Narayan Chandra Saha & Ors.	Abhinav Choudhary	
4.	Comp. App. (AT) (Ins) No. 688 of 2020	Udayraj Patwardhan, Resolution Professional for Ind-Bharath Energy (Utkal) Ltd. Vs. Tata Capital Financial Services Ltd.	Satendra Rai	
5.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	
6.	Comp. App. (AT) (Ins) No. 691 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rahul Kumar-R4
8.	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal	Akshat Goel
9.	Comp. App. (AT) (Ins) No. 496 of 2020	C. Unnikrsihanan Vs. Kerala State Cashew Development Corpn. Ltd.	A. Karthik	Shri Ram Parikar
10.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd. With	Aditya Bhat	Gagan Chhabra
11.	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	Ruhi Chhabra
12.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar

For Hearing

13.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	Sonali Khanna
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar